

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 12

IA 1913/2024 (NEW IA) IN C.P. (IB)/406(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **TRANSOLUTIONS INDIA INCORPORATION VS
PROTOCOL MARINE SERVICES PRIVATE
LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016 Rule 11

ORDER

Adv. Shwetaank Nigam for the CMA is present through VC.

IA 1913/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the Revised List of Stakeholders.

Accordingly, the Interlocutory Application bearing IA No. IA 1913/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)